

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

4 C.P.(CAA)/180/MB/2022

C.A.(CAA)/187/MB/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **22.09.2022**

NAME OF THE PARTIES: SUNSHOT SOLAR PRIVATE LIMITED.

SECTION 230(1) OF COMPANIES ACT, 2013

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**ORDER**

Ahmed Chunawala, counsel for the Petitioner is present through virtual hearing.

**C.P. (CAA) 180/2022**

Heard the counsel appearing for the Petitioner and the above Petition is admitted returnable date is fixed on **10.11.2022**.

The Petitioner shall publish the notice at least 10 days before the next date of hearing in two leading newspapers i.e. **“The Economic Times”** in English language and **“Navshakti”** in Marathi language, Pune edition.

In the meanwhile, the ROC, RD and OL and other statutory bodies if any shall file their report, if not filed already, before the next date of hearing.

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)  
--Rajeev--

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)